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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi -110 011

Public Notice No. 38/2015-2020
New Delhi, Dated 9th February, 2021


In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby inserts the details of products falling under the jurisdiction of M/s Electronics and Computer Software Export Promotion Council at S.no 09 of Appendix 2T [List of Export Promotion Councils/Commodity Boards/Export Development Authorities] of Foreign Trade Policy, 2015-2020 and amends the address at S.no 09 of Appendix 2T and at S.no 10 of Appendix 2D [List of Agencies authorised to issue Certificates of Origin for SAPTA and ASIA Pacific Trade Agreements (APTA)] of Foreign Trade Policy, 2015-2020 as under:

S.No 09 of Appendix 2T

<table>
<thead>
<tr>
<th>Existing Registered Office/Head Office</th>
<th>New Registered Office/Head Office</th>
<th>Details of products falling with their jurisdiction</th>
</tr>
</thead>
<tbody>
<tr>
<td>Electronics and Computer Software EPC</td>
<td>Electronics and Computer Software EPC</td>
<td></td>
</tr>
<tr>
<td>PHD House, 3rd Floor, Ramakrishna Dalmia Wing Opp. Asian Games Village New Delhi – 110 016 Tel: 26510632, 26964463 Fax: 26853412 Web: <a href="http://www.escindia.in">www.escindia.in</a> Email: <a href="mailto:esc@vsnl.com">esc@vsnl.com</a></td>
<td>“ESC House” 155, Okhla Industrial Estate, Phase-III, Okhla, New Delhi - 110 020 Tel: +91 11 4748 0000 (100 lines) Email: <a href="mailto:info@escindia.com">info@escindia.com</a> Web: <a href="http://www.escindia.in">www.escindia.in</a></td>
<td></td>
</tr>
</tbody>
</table>

**Electronics Hardware**

- Consumer electronics
- Electronics instruments (which includes – industrial instruments, office equipments, medical equipments, laboratory equipments, strategic electronic equipments)
- Electronic components
- Computer hardware
- Computer software, IT/ITes software services, BPO/KPO etc.
S.no 10 of Appendix 2D

<table>
<thead>
<tr>
<th>Existing address</th>
<th>New address</th>
</tr>
</thead>
<tbody>
<tr>
<td>Electronics and Computer Software Export Promotion Council</td>
<td>Electronics and Computer Software Export Promotion Council</td>
</tr>
<tr>
<td>PHD House, 3rd Floor, Opp. Asian Games Village New Delhi - 110016</td>
<td>&quot;ESC House&quot; 155, Okhla Industrial Estate, Phase-III, Okhla, New Delhi - 110 020</td>
</tr>
</tbody>
</table>

3. **Effect of this Public Notice:** Details of products for which M/s Electronics and Computer Software Export Promotion Council is authorised to issue Registration-cum-Membership Certificate (RCMC) under Appendix 2T of FTP, 2015-2020 and its address details under Appendix 2T and Appendix 2D of FTP, 2015-2020 have been revised.

![Signature]

(Amit Yadav)
Director General of Foreign Trade & Ex-officio Secretary to the Government of India
Email: dgft@nic.in

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